

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 28358/2020

(Arising out of impugned final judgment and order dated 17-12-2020 in LD-VC-CRI No. 73/2020 17-12-2020 in LD-VC-CRI No. 74/2020 17-12-2020 in LD-VC-CRI No. 75/2020 17-12-2020 in LD-VC-CRI No. 77/2020 17-12-2020 in LD-VC-CRI No. 78/2020 17-12-2020 in LD-VC-CRI No. 79/2020 17-12-2020 in LD-VC-CRI No. 80/2020 17-12-2020 in LD-VC-CRI No. 81/2020 17-12-2020 in LD-VC-CRI No. 82/2020 17-12-2020 in LD-VC-CRI No. 83/2020 passed by the High Court of Judicature at Bombay at Goa)

RYAN FERNANDES ETC.

Petitioner(s)

VERSUS

STATE OF GOA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.136663/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.136664/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.136662/2020-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.136665/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 05-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE NAVIN SINHA

HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

Mr. Colin Gonsalves, Sr. Adv.

Ms. Ankita Wilson, Adv.

Ms. Harini Raghupathy, Adv.

Ms. Ritu Kumar, Adv.

Mr. Satya Mitra, AOR

For Respondent(s)

Mr. Ravindra Lokhande, Adv.

Mr. Sarthak Ghonkrokta, AOR

UPON hearing the counsel the Court made the following
O R D E R

The special leave petitions are dismissed.

Pending applications stand disposed of.

(NIDHI AHUJA)
AR-cum-PS(BEENA JOLLY)
COURT MASTER (NSH)